## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:3065 ANSWERED ON:27.07.2009 CHINESE BAN ON INDIAN PRODUCTS Patasani Dr. (Prof.) Prasanna Kumar;Ray Shri Rudramadhab

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether China has been contemplating to ban India's food products like seafood and sesame oil against India's ban on Chinese dairy products;

(b) if so, the details thereof; and

(c) the steps being taken by the Government in this regard?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

a) to c): In a response to the extension of ban on milk and milk products including chocolate and chocolate products exported by China to India by another six months until December 24, 2009, the General Administration of Quality Supervision, Inspection and Quarantine of the People's Republic of China had conveyed that they had encountered food safety problems in imported food products from India including seafood products, seasame oil etc but did not impose ban on these products. The Chinese side further said that if India insists on the decision, China will respond to the safety and quality issues for imported products from India. The Government through our embassy in Beijing has conveyed to the Chinese side that we have taken note of their concerns and assured them that the decision to extend the ban by another six months has been taken after due consultation with the concerned authorities in GOI and experts in the dairy industry. Government of India is in touch with the Chinese Government through our Embassy in Beijing to discuss such trade related issues.